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കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ	2017 ഫെബ്രുവരി 21 21st February 2017	നമ്പർ } No. } 8
	Thiruvananthapuram, Tuesday	1192 കുംഭം 9 9th Kumbham 1192	
		1938 ഫാൽഗുനം 2 2nd Phalguna 1938	

PART IV

Private Advertisements and Miscellaneous Notifications

OFFICE OF THE COMMISSIONER OF
CUSTOMS, CUSTOM HOUSE,
COCHIN-682 009

NOTIFICATION No. 01/2017

F. No. S20/26/2001-I & B-Cus.Pt-I
C1/154/95-Cus-Pt-I 10th January 2017.

New International Terminal (T-3)-Area Notified for Import and Export:—in exercise of the powers conferred on me under Section 8(a) of the Customs Act, 1962, I, Dr. K. N. Raghavan, Commissioner of Customs, Cochin, hereby notify the area of Cochin International Airport Ltd., detailed in Schedule below including the Airport Apron of the runway adjacent to this area to be the place for landing of imported goods and the loading of export goods or any class of such goods, including mail and passenger baggage, subject to the observance of relevant provisions of the Customs Act, 1962 and other

instructions issued by the Government of India from time to time. This is in addition to the area already notified vide Notification Nos. 3/99 dated 27-7-1999, 3/2005 dated 9-9-2005, 8/2008 dated 28-10-2008 and 8/2011 dated 9-11-2011.

SCHEDULE

1. Name of the building	New International Terminal (T-3)
2. Area of the Building	
(a) Ground Floor	58577.29 Sqm.
(b) First Floor	29974.48 Sqm.
(c) Second Floor	49765.12 Sqm.
(d) Third Floor	8694.09 Sqm.
(e) Fourth Floor	553.29 Sqm.

Airport Parking bays including

aircraft Taxiways, taxi lanes,
vehicular lanes, Ground Handling
equipment parking area 269949.50 Sqm.

Total 417513.77 Sqm.

BOUNDARIES

East : ATC Building and technical block/
CIASL Maintenance Hanger.

South : Parallel taxiway and runway.

West : Connected roads and car parking area.

North : Land for future development of Cochin
International Airport.

DR. K. N. RAGHAVAN,
Commissioner of Customs.

Copy To

1. The Chief Commissioner of Customs, Kerala Zone, Cochin.
2. The Chairman, Cochin Port Trust, Cochin.
3. The Manager, Govt. of India Press, New Delhi-64.
4. All Chief Commissioners of Customs.
5. All Chief Commissioners of C.Ex. & Cus.
6. Directorate of Publications, Cus. & C.Ex., Gagandeep Bldg., Rajendra Place, New Delhi.
7. Under Secretary, C.B., E.C., (LC Section/Cus.VII), New Delhi.
8. Directorate of Revenue Intelligence, IP Bhavan, IP Estate, New Delhi.
9. Director General of Anti-Evasion, New Delhi.
10. Director General of Inspection & Audit, Cus. & C. Ex., New Delhi.
11. Comptroller & Auditor General of India, New Delhi.
12. The Additional Director General (EP).
Directorate General of Export Promotion, I Floor,
Hotel Janpath, Janpath, New Delhi-110 001.
13. The Airport Director, Cochin International Airport Ltd. Nedumbassery.

Copy to:—Commissioner's file/Additional Commissioner/
Joint Commissioner/All DCs/Acs/Guard file.